VALEDICTORY REMARKS BY THE HON. SPEAKER

9.8.2019

1. Hon. Members, today we conclude the Tenth Session, which commenced on the 15\textsuperscript{th} July, 2019. This august House transacted effective and significant business during its 20 sittings and had a duration of 125 hours and 34 minutes.

2. During the Session, 785 notices of Starred and 1,725 Unstarred Questions were received, thus amounting to a total of 2,510 Questions. Out of the 785 Starred Questions which were received, 772 Starred Questions were admitted and 100 Starred Questions were replied orally. The replies to the rest of the 685 Starred and 1,725 Unstarred Questions were laid on the Table of the House. 7 Starred and 9 Unstarred Questions were postponed to the next Session.

3. In this Session, the Motion of Thanks to the Governor’s Address, alongwith the amendments, was moved, discussed, voted and thereafter the Motion of Thanks to the Governor’s Address, was adopted by the House, after the Amendments were negatived.
4. The Hon. Chief Minister, delivered a speech on the Annual Financial Statement for the year 2019-2020. Thereafter, the General discussion on the Budget for the year 2019-2020 was also held by the House. The Demands for Grants for the year 2019-2020 along with the Cut Motions were moved, discussed, voted and thereafter the Demands for Grants were passed by the House, after the Cut Motions were negatived. The Supplementary Demands for Grants for the year 2019-2020 (First Batch) were also presented, discussed, voted and passed.

5. The Second Report (2019) of the Business Advisory Committee was presented. The Hon. Members have utilised effectively various Parliamentary devices on matters of urgent public importance in the form of 36 Calling Attentions, 54 Zero Hour Mentions, 16 Private Members’ Resolutions and 3 Half-an-Hour discussions.

6. Besides, in this Session, 16 Obituary References, 2 Condolatory Motions and 10 Congratulatory References were made by the House. 235 Papers were also laid on the Table of the House.

7. Whereas Legislative Business was concerned, 8 Bills assented by the Hon. Governor were reported by the House.
Along with the two Appropriation Bills, 2019, ten other Government Bills were introduced, considered and passed by the House.

8. During this Session, Shri Isidore Fernandes was elected as the Deputy Speaker. The Members on the Panel of the Presiding Members for the year 2019-2020, were also nominated.

9. In conclusion, I must thank the Leader of the House, the Leader of the Opposition, the Hon. Deputy Speaker, the Leaders of all legislature parties and the Members of the House. I also thank the Secretary and the officers of the Legislature Secretariat, the Chief Secretary and his team of Officers for ably assisting the House and its Secretariat.

10. We shall now rise for the National Anthem.

11. I now adjourn the House *sine die*.

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